

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.143/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company		Raj Singh Chopra & Ors.-Versus-Sylpack Vincom Pvt.Ltd. & Ors	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS SIDDHARTHA MURARKA } Resp. 1, 2 & 3
2. CS ABHIJIT NAGEE }

Murarka
01/12/2017

Ritobrato Mitter, Adv
Anik Banerjee, Adv
Shaunak Ghosh, Adv
Rajib Mallick, Adv
Rakesh Sankar, Adv

} Petitioners

Rakesh Sankar
01/12/2017

Saheli Sen
Gargi Manna } Respondent 4.

Gargi Manna
1/12/17.

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos.

1 to 4 are present.

List on 05/02/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)